

**25th Report of the Commissioner for Scheduled Castes and Scheduled Tribes**

617. SHRI HARKISHAN SINGH SURJEET: Will the Minister of HOME AFFAIRS be pleased to state what is the reaction of the Government towards the criticism made in the 25th Report of the Commissioner for Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The Twenty-fifth Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1977-78 has been laid on the Table of the Rajya Sabha on the 2nd February, 1980. Suggestions, recommendations and observations made therein are being examined in consultation with Central Ministries and State Governments.

**Scooter manufacturing units**

618. SHRI JAGJIT SINGH ANAND: Will the Minister of INDUSTRY be pleased to state:

(a) what is the present installed capacity of M/s. Bajaj Auto Limited, Poona and what was its installed capacity during the years 1978 and 1979; and

(b) what is the percentage of total production of scooters manufactured by M/s. Bajaj Auto Limited?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) The present installed capacity of M/s. Bajaj Auto Limited is one lakh Nos. per annum. Their installed capacity in 1978 and 1979 was 80,000 Nos. per annum and 1 lakh Nos. per annum respectively.

(b) The percentage of production of scooters of Bajaj Auto Limited in relation to the total production in

the country is as follows: —

Year	Percentage
1978	46.18
1979	40.00

**Communal riots in the country**

619. SHRI JAGJIT SINGH ANAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of communal riots which took place in the country during the last two years, State-wise;

(b) whether concerned State Governments have instituted any inquiry to find out the causes of the riots;

(c) if so, what is the number of such enquiries set up and what are the findings of the enquiries; and

(d) what steps Government are taking to check recurrence of these incidents in the light of the findings of the enquiries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a) A statement is attached.

(b) to (d) The Government of U.P. have constituted a Commission of Inquiry to enquire into the communal disturbances in Aligarh riots during October-November, 1978. Because of the disturbed conditions in Aligarh, the Commission was able to start its work only a few months ago.

The Government of Bihar have also constituted a three-man Commission of Inquiry to enquire into the communal riots in Jamshedpur in April, 1979. The reports of both the Commissions are awaited by the respective State Governments.

After receipt of the reports and their examination, Government would take appropriate steps to check recurrence of communal incidents.